

**GOVERNMENT OF INDIA  
PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS  
LOK SABHA**

STARRED QUESTION NO:86  
ANSWERED ON:11.12.2013  
COMPLAINTS RECEIVED BY CVC  
Bhagora Shri Tarachand;Rajukhedi Shri Gajendra Singh

**Will the Minister of PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS be pleased to state:**

- (a) whether the Government/Central Vigilance Commission (CVC) has received complaints against officials, including officials working in various Public Sector Undertakings (PSUs regarding their alleged involvement in financial irregularities;
- (b) if so, the details thereof during each of the last three years and the current year;
- (c) whether any specific complaint has been received by the Government/CVC regarding wilful withholding of payments to various Small Scale Industries (SSIs) by officials working in Instrumentation Limited, Kota (a Government of India Enterprise);
- (d) if so, the details thereof; and
- (e) the details of the action taken by the Government/CVC in this regard?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS AND MINISTER OF STATE IN THE PRIME MINISTER'S OFFICE (SHRI V. NARAYANASAMY)

(a) to (e): A Statement is laid on the Table of the House.

STATEMENT REFERRED TO IN REPLY TO PARTS (a) TO (e) OF LOK SABHA STARRED QUESTION NO.86 FOR 11.12.2013

(a) and (b) : The Complaints are received by the Central Vigilance Commission (CVC) and different Ministries/Departments directly. Ministries and Departments handle and dispose these complaints individually. No such data is centrally maintained for the entire government. In so far as CVC is concerned, the details of the complaints received by CVC during the last three years and the current year is as under:

Year	No. of complaints received (including brought forward)
2010	16689
2011	17407
2012	37208
2013	31578
(upto 31.10.2013)	

(c) to (e): Two (02) complaints dated 22.7.2013 and 09.09.2013 have been received by the Central Vigilance Commission(CVC) against officers of M/s Instrumentation Ltd.,(Kota) regarding non-payment of dues to Small Scale Industries. As per Complaint Handling Policy of the Central Vigilance Commission, the complaint dated 22.07.2013 has been forwarded to the Department of Heavy Industries vide letter No.22458/2013/ Vigilance dated 19.08.2013 and the complaint dated 09.09.2013 has been forwarded to the CVOs of Department of Heavy Industries and Instrumentation Ltd., Kota, vide letters No.26267/2013/Vigilance6/228219 dated 26.09.2013 and 03.10.2013 for necessary action. Besides, 6 representations against Instrumentation Ltd., Kota, on the same issue were also received by the Department of Heavy Industry.

The Department has issued written instructions to the management on 15.3.2013 to look into the matter of payment of outstanding dues to SSI units and settle the same as expeditiously. As a result of the Department's efforts the outstanding of SSI units of Rs. 14.5 crore as on 07.03.2013 has come down to Rs. 1.6 crore as on 04.12.2013.